

Delhi as one of the critical and focal points, and states that the land policy would be based on optimum utilization of available resources, both public and private, in land assembly, development and housing. It is also proposed to adopt multi-pronged housing strategy for provision of housing stock and for delivery of service involving private sector to a significant extent. The policy is yet to be framed.

(c) and (d) No, Sir. Land is a subject listed in the State List in the Seventh Schedule of the Constitution of India.

#### **Metro Rail for Kochi**

2226. SHRI P. RAJEEVE: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the proposal for Metro Rail in Kochi, Kerala, has been finalised;
- (b) if so, the nature of the investment; and
- (c) whether it is a Centre-State Government joint venture?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY): (a) No Sir, the proposal has not been approved by the Government of India so far.

(b) Does not arise.

(c) Yes, Sir. The proposal envisages a joint ownership model of Centre and State Government on lines of Delhi Metro Rail Corporation.

#### **Urban infrastructure development**

2227. SHRIMATI T. RATNA BAI : Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the target of spending on the urban infrastructure development in each city like Hyderabad;
- (b) the details thereof, State-wise;
- (c) the amount spend in the current five year plan in Andhra Pradesh and State-wise; and
- (d) the preference being given to the SC/ST colonies in Andhra Pradesh in East and West Godavari districts?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY): (a) and (b) A sum of Rs. 50,000 crore has been committed as Additional Central Assistance (ACA) under Jawaharlal Nehru National Urban Renewal Mission (JNNURM) for the Mission period of seven years, beginning from 2005-06. State-wise indicative allocation under Urban Infrastructure and Governance (UIG) component of JNNURM made by the Planning Commission for seven years period as per detail at enclosed Statement-I (*See below*). In 2008-09, an additional amount of Rs. 100 crore for all Million Plus Cities and State Capitals and Rs. 50.00 crore for other cities was allocated under Urban Infrastructure and Governance (UIG) of Jawaharlal Nehru National Urban Renewal Mission (JNNURM).